

Credit Camps in Tripura

3036. SHRI MANIK SANYAL: Will the Minister of FINANCE be pleased to state:

(a) whether the commercial banks and gramin banks have abandoned the programme of holding credit camps in Tripura;

(b) if so, since when and the reasons thereof; and

(c) the steps being taken by Government to provide easy loans to the poor people belonging to the Scheduled Castes, Scheduled Tribes and other backward classes in the State?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). There is no programme or scheme formulated either by the Central Government or by the Reserve Bank of India for disbursement of credit by banks through loan melas in Tripura or in any other part of the country. For the scheme of Integrated Rural Development Programme (IRDP) the application forms of beneficiaries are to be prepared in a camp attended by the beneficiaries, the block functionaries, the other concerned departments including the revenue department and the bankers. The camp system is advisable to save time and energy of the beneficiaries in the completion of the applications, and procurement of requisite documents. The public sector banks have also been organising the credit camps in order to provide credit assistance to weaker sections.

(c) The present credit policy already provides a thrust for increased flow of credit to the priority sector and, in particular, to the weaker sections of the society including SC/ST beneficiaries. Banks are required to provide at least 10 percent of their total credit to weaker sections.

Import of Synthetic Rubber

3037. SHRI A. VIJAYARAGHAVAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to import synthetic rubber; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). Synthetic Rubber, the following:

i) Styrene Butadiene Rubber (SBR); and

ii) Poly Butadiene Rubber (PBR) appears at Sl. No. 433 of App. 3 part A of Import and Export Policy, 1988-91 (Vol. I) and its import can be made by the actual users against Supplementary Licences. Import can also be made against REP/Additional Licences under flexibility provisions.

2. Import of other varieties of Synthetic Rubber can be made by Actual Users (Industrial) under OGL and by Export House/Trading House against Additional Licences.

Opening of Bank Branch in Kamblikandom, Kerala

3038. SHRI PALAI K.M. MATHEW: Will the Minister of FINANCE be pleased to state:

(a) whether there is a demand for opening of a bank branch in Kamblikandom, Idukki District, Kerala;

(b) whether Government propose to open a bank branch in the above area;

(c) if so, the time by which the bank is likely to be opened; and

(d) if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) A letter has been received from Hon'ble Member on the subject.

(b) to (d). The Block Adimalai in which the centre Kamblikandom is located, is served by 9 bank branches and is surplus by 2 bank branches on population coverage. Since the centre does not satisfy the norm of spatial gap of the Branch Licensing Policy, Reserve Bank of India has not favoured the allotment of bank branch at the aforesaid centre.

Documentary on R.S.S.

3040. SHRIMATI JAYAWANTI NAV-INCHANDRA MEHTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to produce a documentary film on the social service done by Rashtriya Swayamsewak Sangh;

(b) the time given in the National network news (Hindi and English) on RSS's constructive works since December, 1989; and

(c) whether Government propose to invite RSS leaders in the national network programmes of Doordarshan about the social work being done by this organisation?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a, to (c). The news stories on constructive activities of social and voluntary organisations are carried in the national

bulletins depending on their significance, news-worthiness and news value. The focus is mainly on the information rather than on individuals or organisations. Doordarshan have not, since December, 1989, telecast any story on the social work or activities of RSS.

Status of Non-Resident Indians to Merchant Navy Officers

3041. SHRI RAJAMOCHAN REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to accord status of Non-Resident Indians in Merchant Navy Officers; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) Does not arise.

Monitoring on Tourist Traffic achievement

3042. SHRI MANORANJAN BHAKTA: Will the Minister of TOURISM be pleased to state:

(a) whether a system has been devised by Government to monitor the achievement of each field officer by setting a target to be achieved in terms of tourist traffic and in implementation of central schemes;

(b) if so, the details thereof; and

(c) the achievements made so far?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). The field offices of the Department of Tourism are not concerned with the implementation of Central financial schemes.